THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 04th Day of March, 2024

No.HC.VII-08/2024/1741/A. Shri Abubakkar Siddique, District & Sessions Judge, Dima Hasao, is transferred and posted as District & Sessions Judge, Charaideo, vice Shri Abu Saleh Badrudduza Laskar transferred.

Shri Siddique will hand over charge of his Court and office to the Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dima Hasao, Haflong and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1742/A. Shri Utpal Prasad, Principal Judge, Family Court, Barpeta is transferred and posted as District & Sessions Judge, Majuli, vice Shri Nogen Senabaya Deori transferred.

Shri Prasad will hand over charge of his Court and office to the Counsellor, Family Court, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1743/A. Shri Debasish Bhattacharjee, Principal Judge, Family Court, Nalbari, is transferred and posted as District & Sessions Judge, Sonitpur vice Shri Chatra Bhukhan Gogoi transferred.

Shri Bhattacharjee will hand over charge of his Court and office to the Counsellor, Family Court, Nalbari and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1744/A. Shri Pranjal Bora, Member, MACT, Cachar, is posted as Presiding Officer, Industrial Tribunal, Cachar, Silchar vice Smti Rubina Sarmah already resigned from Service.

Shri Bora will hand over charge of his Court and office to the District & Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-08/2024/1745/A. Shri Darak Ullah, Member MACT No. 2, Guwahati, is posted as Presiding Officer, STAT & Member MACT No. 1, Guwahati vice Shri Satya Nath Sarma already transferred.

Shri Ullah will hand over charge of his Court and office to the District & Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-08/2024/1746/A. Shri Abu Saleh Badrudduza Laskar, District & Sessions, Judge, Charaideo, is transferred and posted as District & Sessions Judge, Dima Hasao, Haflong vice Abubakkar Siddique transferred.

Shri Laskar will hand over charge of his Court and office to the Chief Judicial Magistrate, Charaideo and proceed to join his new assignment immediately.

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No.HC.VII-08/2024/1747/A. Shri Abdul Hakim, Member, MACT No. 3, Guwahati is posted as Member, MACT No. 2, Guwahati vice Darak Ullah, posted in the same station.

Shri Hakim will hand over charge of his Court and office to the District & Sessions Judge, Kamrup(M), Guwahati and join his new assignment immediately.

No.HC.VII-08/2024/1748/A. Shri Chatra Bhukhon Gogoi, District & Sessions Judge, Sonitpur, Tezpur is transferred and posted as Member, MACT No. 3, Guwahati vice Shri Abdul Hakim, posted at the same station.

Shri Gogoi will hand over charge of his Court and office to the Addl. District & Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1749/A. Shri Sanjay Hazarika, District & Sessions Judge, Hailakandi, is transferred and posted as District & Sessions Judge, South Salmara, Hatsingimari, vice Shri Syed Imdadur Rahman transferred.

Shri Hazarika will hand over charge of his Court and office to the Addl. District & Sessions Judge, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1750/A. Shri Nogen Senabaya Deori, District & Sessions Judge, Majuli, is transferred and posted as District & Sessions Judge, Udalguri, vice Shri Mahendra Kalita already retired on superannuation on 29.02.2024.

Shri Deori will hand over charge of his Court and office to the Chief Judicial Magistrate, Majuli and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1751/A. Smti Mallika Dutta, Member, MACT, Amingaon, is transferred and posted as Principal Judge, Family Court, Nalbari, vice Shri Debasish Bhattacharjee transferred.

Smti Dutta will hand over charge of her Court and office to the District & Sessions Judge, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1752/A. Shri Syed Imdadur Rahman, District & Sessions Judge, South Salmara, Hatsingimari, is transferred and posted as District & Sessions Judge, Hailakandi, vice Shri Sanjay Hazarika transferred.

Shri Rahman will hand over charge of his Court and office to the Chief Judicial Magistrate, South Salmara, Hatsingimari and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1753/A. Shri Lohit Kumar Saikia, District & Sessions Judge, Sivsagar, is transferred and posted as Presiding Officer, Industrial Tribunal, Guwahati, vice Shri Madhurjya Narayan already transferred.

Shri Saikia will hand over charge of his Court and office to the Addl. Sessions Judge cum Special Judge, POCSO, Sivasagar and proceed to join his new assignment immediately.

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No.HC.VII-08/2024/1754/A. Smti Mridu Chanda Bordoloi, Judge, Designated Court, Assam, Attached to Judicial Academy, Assam, is transferred and posted as District & Sessions Judge, Sivasagar, vice Shri Lohit Kumar Saikia transferred.

Smti Bordoloi will hand over charge of her Court and office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1755/A. In exercise of the powers conferred under Sub Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officer, in Grade-I of the Assam Judicial Service, as Sessions Judge of the Sessions Division/Jurisdiction with Head Quarter as shown below against her name with effect from the date of assuming charge as such:-

| SI.No. | Name of the Officers | District | Head-Quarter/station |
|--------|----------------------------|-----------|----------------------|
| 1. | Smti Mridu Chanda Bordoloi | Sivasagar | Sivasagar |

No.HC.VII-08/2024/1756/A. Shri Jaspal Singh, Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur, is transferred and posted as Principal Judge, Family Court, Barpeta, vice Shri Utpal Prasad transferred.

Shri Singh will hand over charge of his Court and office to the District & Sessions Judge Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1757/A. Smti Munmun B. Sarma, Addl. Sessions Judge cum Special Judge, POCSO, Amingaon, is posted as Member, MACT, Amingaon, vice Smti Mallika Dutta transferred.

Smti Sarma will hand over charge of her Court and office to the District & Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1758/A. Shri Subhabrata Dutta, Addl. District & Sessions Judge, Goalpara, is transferred and posted as Member, MACT, Cachar, Silchar, vice Shri Pranjal Bora is posted at the same station.

Shri Dutta will hand over charge of his Court and office to the District & Sessions Judge, Goalpara and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1759/A. Smti Farhana Sultana, Addl. Sessions Judge cum Special Judge, POCSO, Nalbari, is transferred and posted as Addl. District & Sessions Judge, Bilasipara vice Shri Mukul Chetia transferred.

Smti Sultana will hand over charge of her Court and office to the District & Sessions Judge, Nalbari and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1760/A. Smti Rashmita Das, Addl. Sessions Judge cum Special Judge, POCSO, Lakhimpur, North Lakhimpur, is transferred and posted as Addl. Sessions Judge cum Special Judge, POCSO, Barpeta vice Shri Debashish Saikia transferred.

Smti Das will hand over charge of her Court and office to the District & Sessions Judge, Lakhimpur, North Lakhimpur and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1761/A. Smti Gitali Rabha, Addl. District & Sessions Judge No. 1, Nagaon, is transferred and posted as Addl. District & Sessions Judge, Karbi Anglong, Diphu, vice Smti Rini Bharali transferred.

Smti Rabha will hand over charge of her Court and office to the District & Sessions Judge, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1762/A. Smti Tasfia Hussain, Addl. District & Sessions Judge, Cachar, Silchar is transferred and posted as Addl. Sessions Judge cum Special Judge, POCSO, Amingaon, vice Smti Munmun B. Sarma posted at the same station.

Smti Hussain will hand over charge of her Court and office to the District & Sessions Judge, Cachar, Silchar and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1763/A. Shri Anil Kumar Basfor, Addl. District & Sessions Judge FTC, Rangia, Kamrup is transferred and posted as Addl. District & Sessions Judge, Margherita, vice Shri Rajesh Kumar Todi transferred.

Shri Basfor will hand over charge of his Court and office to the District & Sessions Judge, Kamrup, Amingaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1764/A. Shri Anurag Jintoo Borah, Addl. District & Sessions Judge, Jorhat is transferred and posted as Addl. District & Sessions Judge No. 1, Nagaon, vice Smti Gitali Rabha transferred.

Shri Borah will hand over charge of his Court and office to the District & Sessions Judge, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1765/A. Shri Debashish Saikia, Addl. Sessions Judge cum Special Judge, POCSO, Barpeta, is transferred and posted as Addl. District & Sessions Judge, FTC, Sivasagar, vice Shri Mridul Kumar Saikia transferred.

Shri Saikia will hand over charge of his Court and office to the District & Sessions Judge, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1766/A. Smti Audri Bhattacharyya, Addl. Sessions Judge cum Special Judge, POCSO, Kamrup (M), Guwahati, is posted as Judge, Designated Court, Assam, Attached to Judicial Academy, Assam, vice Smti Mridu Chanda Bordoloi transferred.

Smti Bhattacharyya will hand over charge of her Court and office to the District & Sessions Judge, Kamrup (M), Guwahati and join her new assignment immediately.

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No.HC.VII-08/2024/1767/A. Shri Rajesh Kumar Todi, Addl. District & Sessions Judge, Margerita is transferred & posted as Addl. District & Sessions Judge, Goalpara, vice Shri Subhabrata Dutta transferred.

Shri Todi will hand over charge of his Court and office to the District & Sessions Judge, Tinsukia and join his new assignment immediately.

No.HC.VII-08/2024/1768/A. Shri Sushil Kumar Kabra, Addl. District & Sessions Judge, Dibrugarh is transferred & posted as Addl. District & Sessions Judge, FTC No. 3, Guwahati, vice Shri Nisanta Goswami, posted at the same station.

Shri Kabra will hand over charge of his Court and office to the District & Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1769/A. Shri Nishanta Goswami, Addl. District & Sessions Judge No. 3, Guwahati is posted as Addl. District & Sessions Judge, FTC No. 4, Guwahati, vice Smti Manju Bordoloi transferred.

Shri Goswami will hand over charge of his Court and office to the District & Sessions Judge, Guwahati and join his new assignment immediately.

No.HC.VII-08/2024/1770/A. Shri Narayan Kuri, Addl. District & Sessions Judge, Barpeta is transferred & posted as Addl. District & Sessions Judge, Cachar, vice Smti Tasfia Hussain transferred.

Shri Kuri will hand over charge of his Court and office to the District & Sessions Judge, Barpeta and join his new assignment immediately.

No.HC.VII-08/2024/1771/A. Smti Rini Bharali, Addl. District & Sessions Judge, Karbi Anglong, Diphu, is transferred & posted as Addl. Sessions Judge cum Special Judge, POCSO, Dhubri, vice Smti Mamta Bhadani transferred.

Smti Bharali will hand over charge of her Court and office to the District & Sessions Judge, Karbi Anglong, Diphu and join her new assignment immediately.

No.HC.VII-08/2024/1772/A. Smti Manju Bordoloi, Addl. District & Sessions Judge, FTC No. 4, Guwahati, is transferred and posted as Addl. Sessions Judge cum Special Judge, POCSO, North Lakhimpur, vice Smti Rashmita Das transferred.

Smti Bordoloi will hand over charge of her Court and office to the District & Sessions Judge, Kamrup (M), Guwahati, and join her new assignment immediately.

No.HC.VII-08/2024/1773/A. Shri Mridul Kumar Saikia, Addl. District & Sessions Judge, FTC, Sivasagar, is transferred and posted as Addl. District & Sessions Judge, Dibrugarh vice Shri Sushil Kumar Kabra transferred.

Shri Saikia will hand over charge of his Court and office to the Addl. Sessions Judge cum Special Judge, POCSO, Sivasagar and proceed to join his new assignment immediately.



No.HC.VII-08/2024/1774/A. Shri Mukul Chetia, Addl. District & Sessions Judge, Bilasipara, is transferred and posted as Addl. District & Sessions Judge, FTC, Rangia, Kamrup, vice Shri Anil Kumar Basfor transferred.

Shri Chetia will hand over charge of his Court and office to the District & Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1775/A. Smti Ranjita Agarwalla, Addl. District & Sessions Judge, Udalguri, is transferred and posted as Addl. District & Sessions Judge, Jorhat vice Shri Anurag Jintoo Borah transferred.

Smti Agarwalla will hand over charge of her Court and office to the Senior Most Judicial Officer available at the station i.e., Udalguri and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1776/A. Smti Monmee Sarma, Addl. District & Sessions Judge, Baksa, is transferred and posted as Addl. District & Sessions Judge, Nalbari, vice Smti Farhana Sultana transferred.

Smti Sarma will hand over charge of her Court and office to the District & Sessions Judge, Baksa and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1777/A. Smti Mamta Bhadani, Addl. Sessions Judge cum Special Judge, POCSO, Dhubri, is transferred and posted as Addl. Sessions Judge cum Special Judge, POCSO, Kamrup (M), Guwahati, vice Smti Audri Bhattacharyya transferred.

Smti Bhadani will hand over charge of her Court and office to the District & Sessions Judge, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1778/A. Shri Shah Syed Ahadur Rahman, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Udalguri, is transferred and posted as Secretary, DLSA, Dhemaji, vice Smti Surajita Trivedy transferred.

Shri Rahman will hand over charge of his Court and office to the District & Sessions Judge, Udalguri and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1779/A. Shri Rana Dutta, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Darrang, is transferred and posted as Civil Judge (Sr. Div.) & Assistant Sessions Judge, Baksa, vice Smti Himakshi Thakuria Buragohain transferred.

Shri Dutta will hand over charge of his Court and office to the District & Sessions Judge, Darrang and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1780/A. Smti Sujata Dutta, Secretary, DLSA, Kamrup (M), Guwahati, is transferred and posted as Civil Judge (Sr. Div.) & Assistant Sessions Judge, Nagaon, vice Shri Chinmoy Barua transferred.

Smti Dutta will hand over charge of her office to the District & Sessions Judge, Kamrup (M), Guwahati cum Chairman, DLSA, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

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No.HC.VII-08/2024/1781/A. Shri Nayan Jyoti Sarma, Secretary, DLSA, Golaghat, is transferred and posted as Counsellor, Family Court No. 1, Kamrup (M), vice Shri Obang Mize transferred.

Shri Sarma will hand over charge of his office to the District & Sessions Judge, Golaghat cum Chairman, DLSA, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1782/A. Smti Leena Doley, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Tinsukia, is transferred and posted as Secretary, DLSA, Kamrup (M), Guwahati, vice Smti Sujata Dutta transferred.

Smti Doley will hand over charge of her Court & Office to the District & Sessions Judge, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1783/A. Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, Dhubri, is transferred and posted as Joint Secretary to the Govt. of Assam, Judicial Department, Dispur, vice Shri Bidyut Medhi transferred.

Shri Basumatary will hand over charge of his Court and office to the Additional Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1784/A. Shri Ranjan Brahma, Deputy Secretary, ASLSA, Assam, is transferred and posted as Civil Judge (Sr. Div.) & Assistant Sessions Judge, No.3, Kamrup (M), vice Smti Jayashree Bora transferred.

Shri Brahma will hand over charge of his office to the Member Secretary, ASLSA, Assam and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1785/A. Shri Obang Mize, Counsellor, Family Court No. 1, Kamrup (M), is transferred and posted as Civil Judge (Sr. Div.) & Assistant Sessions Judge, Tinsukia, vice Smti Leena Doley transferred.

Shri Mize will hand over charge of his office to the Principal Judge, Family Court No. 1, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1786/A Smti Pronita Morang, Chief Judicial Magistrate, Karbi Anglong, Diphu, is transferred and posted as Deputy Secretary, ASLSA, Assam vice Shri Ranjan Brahma transferred.

Smti Morang will hand over charge of her Court and Office to the Additional Chief Judicial Magistrate, Karbi Anglong and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1787/A Smti Himakshi Thakuria Buragohain, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Baksa, is transferred and posted as Secretary, DLSA, Sonitpur, Tezpur vice Shri Pritish Choudhury transferred.

Smti Buragohain will hand over charge of her Court and Office to the District & Sessions Judge, Baksa and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1788/A Smti Nilakshi Lahkar, Chief Judicial Magistrate, Bongaigaon, is transferred and posted as Secretary, DLSA, Golaghat vice Shri Nayan Jyoti Sarma transferred.

Smti Lahkar will hand over charge of her Court and Office to the Senior most Judicial Officer available at the station i.e., Bongaigaon and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1789/A Smti Monalissa Das, Chief Judicial Magistrate, Dibrugarh, is transferred and posted as Civil Judge (Sr. Div.) & Assistant Sessions Judge, Udalguri vice Shri Shah Syed Ahadur Rahman transferred.

Smti Das will hand over charge of her Court and Office to the Additional Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1790/A Shri Bidyut Medhi, Joint Secretary to the Govt. of Assam, Judicial Department, Dispur, is transferred and posted as Chief Judicial Magistrate, Morigaon vice Shri Hemanta Kumar Das transferred.

Shri Medhi will hand over charge of his Office to the L. R. cum Secretary to the Govt. of Assam, Judicial Department, Dispur and in his absence to Shri Abhilekh Anjan Gogoi, Deputy Secretary, Judicial Department, Govt. Of Assam and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1791/A Shri Hemanta Kr. Das, Chief Judicial Magistrate, Morigaon, is transferred and posted as Civil Judge (Sr. Div.) & Assistant Sessions Judge, Darrang vice Shri Rana Dutta transferred.

Shri Das will hand over charge of his Court and office to the Additional Chief Judicial Magistrate, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1792/A Shri Chinmoy Barua, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Nagaon, is transferred and posted as Chief Judicial Magistrate, Dhubri vice Shri Ajoy Kumar Basumatary transferred.

Shri Barua will hand over charge of his Court and office to the District & Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1793/A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Smti Jayashree Bora, an Officer in Grade-II, of Assam Judicial Service, presently working as Civil Judge (Sr. Div.) & Assistant Sessions Judge, No.3, Kamrup (M) as Joint Registrar (Vigilance), Gauhati High Court, Guwahati, in her Grade pay plus other allowances as admissible under the rules with effect from the date of assuming charge, vice Shri. Saptarshi Garg transferred.

Smti Bora will hand over charge of her Court and office to the District & Sessions Judge, Kamrup (M), Guwahati and join her new assignment immediately.

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No.HC.VII-08/2024/1794/A Shri Nayanjyoti Choudhury, Secretary, DLSA, Udalguri, is transferred and posted as Chief Judicial Magistrate, Karbi Anglong, Diphu vice Smti Pronita Morang transferred.

Shri Choudhury will hand over charge of his office to the District & Sessions Judge, cum Chairman, DLSA, Udalguri and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1795/A Shri Pritish Choudhury, Secretary, DLSA, Sonitpur, Tezpur, is transferred and posted as Chief Judicial Magistrate, Dibrugarh vice Smti Monalissa Das transferred.

Shri Choudhury will hand over charge of his Court and office to the District & Sessions Judge cum Chairman, DLSA, Sonitpur and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1796/A Shri Tarun Dey, Secretary, DLSA, Bongaigaon, is transferred and posted as Addl. Chief Judicial Magistrate, Udalguri vice Smti Sabita Bharadwaj transferred.

Shri Dey will hand over charge of his Court and office to the District & Sessions Judge, cum Chairman, DLSA, Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1797/A Shri Sumit Bhuyan, Addl. Chief Judicial Magistrate, Bongaigaon, is transferred and posted as Secretary, DLSA, Kokrajhar vice Shri Baloram Kshetry transferred.

Shri Bhuyan will hand over charge of his Court and office to the senior most Judicial Officer available at the station i.e., Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1798/A Shri Sandeep Kaushik, Addl. Chief Judicial Magistrate, Nagaon, is transferred and posted as Addl. Chief Judicial Magistrate, Karimganj vice Shri Lohit Kumar Sarmah transferred.

Shri Kaushik will hand over charge of his Court and office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1799/A Shri Lohit Kumar Sarmah, Addl. Chief Judicial Magistrate, Karimganj, is transferred and posted as Addl. Chief Judicial Magistrate, Kokrajhar vice Smti Munmee Neog transferred.

Shri Sarmah will hand over charge of his Court and office to the Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1800/A Shri Baloram Kshetri, Secretary, DLSA, Kokrajhar, is transferred and posted as Addl. Chief Judicial Magistrate, Baksa vice Shri Achyutananda Saikia transferred.

Shri Kshetri will hand over charge of his Court and office to the District & Sessions Judge cum Chairman, DLSA, Kokrajhar and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1801/A Shri Nirmal Kr. Laskar, Addl. Chief Judicial Magistrate, Cachar, is transferred and posted as Secretary, DLSA, Bongaigaon vice Shri Tarun Dey transferred.

Shri Laskar will hand over charge of his Court and office to the Chief Judicial Magistrate, Cachar and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1802/A Shri Saptarshi Garg, Joint Registrar (Vigilance), Gauhati High Court, is transferred and posted as Chief Judicial Magistrate, Bongaigaon vice Smti Nilakshi Lahkar transferred.

Shri Garg will hand over charge of his office to the Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1803/A Smti Munmee Neog, Addl. Chief Judicial Magistrate, Kokrajhar, is transferred and posted as Secretary, DLSA, Nagaon vice Smti Monica Missong transferred.

Smti Neog will hand over charge of her Court and office to the Chief Judicial Magistrate, Kokrajhar and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1804/A Shri Achyutananda Saikia, Addl. Chief Judicial Magistrate, Baksa is transferred and posted as Addl. Chief Judicial Magistrate, Bongaigaon vice Shri Sumit Bhuyan transferred.

Shri Saikia will hand over charge of his Court and office to the Chief Judicial Magistrate, Baksa and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1805/A Smti Shalma Azaz, Addl. Chief Judicial Magistrate, Golaghat is transferred and posted as Addl. Chief Judicial Magistrate, Cachar vice Shri Nirmal Kumar Laskar transferred.

Smti Azaz will hand over charge of her Court and office to the Chief Judicial Magistrate, Golaghat and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1806/A Smti Surajita Trivedy, Secretary, DLSA, Dhemaji is transferred and posted as Addl. Chief Judicial Magistrate, Golaghat vice Smti Shalma Azaz transferred.

Smti Trivedy will hand over charge of her Court and office to the District & Sessions Judge cum Chairman, DLSA, Dhemaji and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1807/A Smti Sabita Bharadwaj, Addl. Chief Judicial Magistrate, Udalguri is posted as Secretary, DLSA, Udalguri vice Shri Nayanjyoti Choudhury transferred.

Smti Bharadwaj will hand over charge of her Court and office to the Chief Judicial Magistrate, Udalguri and join her new assignment immediately.

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No.HC.VII-08/2024/1808/A Smti Monica Missong, Secretary, DLSA, Nagaon is posted as Addl. Chief Judicial Magistrate, Nagaon vice Shri Sandeep Kaushik transferred.

Smti Missong will hand over charge of her Court and office to District & Sessions Judge cum Chairman, DLSA, Nagaon and join her new assignment immediately.

No.HC.VII-08/2024/1809/A. In exercise of the powers conferred under Sub **Section(3)** of **Section 9** of **the Code of Criminal Procedure, 1973**, the High Court is pleased to appoint the following officers, in Grade-II of the Assam Judicial Service, as **Civil Judge (Sr. Div.) & Asstt. Sessions Judge** of the Districts and Sessions Divisions with Head Quarters as shown below against their names with effect from the date of assuming charge as such:-

| SI.No. | Name of the Officers | District | Head-Quarter/station |
|--------|------------------------|-----------|----------------------|
| 1. | Smti Sujata Dutta | Nagaon | Nagaon |
| 2. | Shri Ranjan Brahma | Kamrup(M) | Guwahati |
| 3. | Shri Obang Mize | Tinsukia | Tinsukia |
| 4. | Shri Hemanta Kumar Das | Darrang | Mangaldoi |

No.HC.VII-08/2024/1810/A. In exercise of the powers conferred under **Sub Section(1) of Section 12** of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officers, in Grade-II of the Assam Judicial Service, as **Chief Judicial Magistrates** of the Districts with Head Quarters as shown below against their names with effect from the date of assuming charge as such:-

| SI.No. | Name of the Officers | District | Head- Quarter/station |
|--------|---------------------------|----------------------|--------------------------|
| 1. | Shri Bidyut Medhi | Morigaon | Morigaon |
| 2. | Shri Chinmoy Barua | Dhubri | Dhubri |
| 3. | Shri Nayanjyoti Choudhury | Karbi Anglong, Diphu | Diphu |
| 4. | Shri Pritish Choudhury | Dibrugarh | Dibrugarh |
| 5. | Shri Saptarshi Garg | Bongaigaon | Bongaigaon |

No.HC.VII-08/2024/1811/A. In exercise of the powers conferred under Sub Section(2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following officers as Additional Chief Judicial Magistrate of the

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Districts with Head Quarter as shown below against their names with effect from the date of assuming charge as such:-

| Name of the Officers | District | Head-Quarter/station |
|-----------------------|---|---|
| Shri Tarun Dey | Udalguri | Udalguri |
| Shri Baloram Kshetry | Baksa | Mushalpur |
| Smti Surajita Trivedy | Golaghat | Golaghat |
| Smti Monica Missong | Nagaon | Nagaon |
| - | Shri Tarun Dey Shri Baloram Kshetry Smti Surajita Trivedy | Shri Tarun Dey Udalguri Shri Baloram Kshetry Baksa Smti Surajita Trivedy Golaghat |

No.HC.VII-08/2024/1812/A Shri Saumarjyoti Dutta, Deputy Registrar (Recrutiment-II), Gauhati High Court is transferred and posted as Sub Divisional Judicial Magistrate (M), Nazira vice Smti Himadri Sarma already resigned.

Shri Dutta will hand over charge of his office to Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1813/A Shri Kaustuvmani Goswami, Deputy Registrar (Bench), Gauhati High Court, Guwahati, is transferred and posted as Sub Divisional Judicial Magistrate (S) No. 1, Kamrup (M), Guwahati vice Smti Jahnobi Hazarika transferred.

Shri Goswami will hand over charge of his office to Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1814/A Shri Kangkan Bhardwaj, Deputy Registrar (Recrutiment-I), Gauhati High Court is transferred and posted as Sub Divisional Judicial Magistrate (S), Darrang, Mangaldoi vice Shri Pronab Kumar Nath transferred.

Shri Bhardwaj will hand over charge of his office to Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1815/A Smti Jahnobi Hazarika, Sub Divisional Judicial Magistrate (S) No. 1, Kamrup (M) is transferred and posted as SDJM (S), Sivasagar vice Smti Sabeena Yasmin already transferred.

Smti Hazarika will hand over charge of her Court and office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1816/A Shri Navneet Kashyap, Sub Divisional Judicial Magistrate (S) No. 2, Kamrup (M) is transferred and posted as Sub Divisional Judicial Magistrate (M), South Salmara, Hatsingimari, vice Shri Binod Prasad already transferred.

Shri Kashyap will hand over charge of his Court and office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

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No.HC.VII-08/2024/1817/A Shri Pronab Kr. Nath, Sub Divisional Judicial Magistrate (S), Darrang is transferred and posted as Sub Divisional Judicial Magistrate (S), North Lakhimpur, vice Smti Sparsita Garg transferred.

Shri Nath will hand over charge of his Court and office to the Chief Judicial Magistrate, Darrang and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1818/A Smti Rupashree Deb, Sub Divisional Judicial Magistrate (S), Jorhat is transferred and posted as Sub Divisional Judicial Magistrate (S) No. 2, Kamrup (M), vice Shri Navneet Kashyap transferred.

Smti Deb will hand over charge of her Court and office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1819/A Smti Sibani Dutta, Sub Divisional Judicial Magistrate (S), Morigaon is transferred and posted as Sub Divisional Judicial Magistrate (S), Chirang, Kajalgaon, vice Shri Siddharth Brook already transferred.

Smti Dutta will hand over charge of her Court and office to the Chief Judicial Magistrate, Morigaon and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1820/A Smti Sparsita Garg, Sub Divisional Judicial Magistrate (S), North Lakhimpur is transferred and posted as Sub Divisional Judicial Magistrate (S), Jorhat, vice Smti Rupashree Deb transferred.

Smti Garg will hand over charge of her Court and office to the Chief Judicial Magistrate, North Lakhimpur and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1821/A. Hon'ble the Chief Justice of Gauhati High Court in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Saptarshi Das, an Officer in Grade-III, of Assam Judicial Service, presently working as Civil Judge (Jr. Div.) No. 5, Kamrup (M), Guwahati, as Deputy Registrar (Bench), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the rules with effect from the date of assuming charge, vice Shri Kaustuvmani Goswami transferred.

Shri Das will hand over charge of his Court and office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1822/A Smti Sukanya Gogoi, Civil Judge (Jr. Div) No. 1, Darrang, Mongoldoi is transferred and posted as Sub Divisional Judicial Magistrate (S), Golaghat, vice Smti Sweety Bhuyan already transferred.

Smti Gogoi will hand over charge of her Court and office to the District & Sessions Judge, Darrang, Mongoldoi and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1823/A Smti Monmayuri Gogoi, Civil Judge, (Jr. Div.), Rangia is transferred and posted as Sub Divisional Judicial Magistrate (S), Morigaon, vice Smti Sibani Dutta transferred.

Smti Gogoi will hand over charge of her Court and office to the District & Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment immediately.

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No.HC.VII-08/2024/1824/A Shri Dharamchand Pareek, Judicial Magistrate First Class, Bokajan is transferred and posted as Sub Divisional Judicial Magistrate (S), Dima Hasao, Haflong, vide Shri Rajrishi Shandilya already transferred.

Shri Pareek will hand over charge of his Court and office to the Sub Divisional Judicial Magistrate (M) Bokajan and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1825/A. In exercise of the powers conferred under **Sub Section(3)** of **Section 12** of the **Code of Criminal Procedure, 1973**, the High Court is pleased to appoint the following officers, in Grade-III of the Assam Judicial Service as **Sub Divisional Judicial Magistrate** and post them as Sub Divisional Judicial Magistrate (M)/(S) at station /Head Quarters in the District as shown below against their names with effect from the date of assuming charge as such:-

| SI. No. | Name of the Officers | Designation | District | Head Quarters/ Station |
|------------|-----------------------------|---|----------------|------------------------------|
| 1. | Shri Saumarjyoti Dutta | Sub Divisional Judicial Magistrate (M), Nazira | Sivasagar | Nazira |
| 2. | Shri Kangkan Bhardwaj | Sub Divisional Judicial Magistrate (S), Darrang, Mangaldoi | Darrang | Mangaldoi |
| 3. | Shri Kaustuvmani Goswami | Sub Divisional Judicial Magistrate (S), No. 1 Kamrup(M), Guwahati | Kamrup(M) | Guwahati |
| 4. | Smti Sukanya Gogoi | Sub Divisional Judicial Magistrate (S), Golaghat | Golaghat | Golaghat |
| 5. | Smti Monmayuri Gogoi | Sub Divisional Judicial Magistrate (S), Morigaon | Morigaon | Morigaon |
| 6. | Shri Dharamchand Pareek | Sub Divisional Judicial Magistrate (S), Dima Hasao, Haflong | Dima Hasao, | Haflong |

No.HC.VII-08/2024/1826/A Shri Raj Shekhar Duara, Judicial Magistrate First Class, Darrang, Mangaldoi is transferred and posted as Civil Judge (Jr. Div) cum Judicial Magistrate First Class, Bokakhat, vice Shri Rupam Saikia transferred.

Shri Duara will hand over charge of his Court and office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.

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No.HC.VII-08/2024/1827/A Shri Pranjit Hazarika, Special Judicial Magistrate First Class, Kamrup (M), Guwahati is transferred and posted as Judicial Magistrate First Class, Barpeta, vice Smti Moazzida Begum already transferred.

Shri Hazarika will hand over charge of his Court and office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1828/A Smti Nabanita Kalita, Civil Judge, (Jr. Div.) No. 1, Nalbari is transferred and posted as Civil Judge (Jr. Div.) cum Judicial Magistrate First Class, Sarupathar, vice Shri Upam Kalita transferred.

Smti Kalita will hand over charge of her Court and office to the District & Sessions Judge, Nalbari and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1829/A Smti Mridusmita Sarkar, Judicial Magistrate First Class, Sivasagar is posted as Civil Judge (Jr. Div.) No. 2, Sivasagar, vice Smti Purabi Rahang transferred.

Smti Sarkar will hand over charge of her Court and office to the Chief Judicial Magistrate, Sivasagar and join her new assignment immediately.

No.HC.VII-08/2024/1830/A Shri Rupam Saikia, Civil Judge (Jr. Div.) cum Judicial Magistrate First Class, Bokakhat is transferred and posted as Civil Judge (Jr. Div.) No. 1, Darrang, Mangaldoi, vice Smti Sukanya Gogoi transferred.

Shri Saikia will hand over charge of his Court and office to the Sub-Divisionl Judicial Magistrate (M), Bokakhat and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1831/A Shri Priyungchu Bordoloi, Civil Judge (Jr. Div.) cum Judicial Magistrate First Class, Hatsingimari, South Salmara is transferred and posted as Special Judicial Magistrate, 1st Class, Kamrup (M), vice Shri Pranjit Hazarika transferred.

Shri Bordoloi will hand over charge of his Court and office to the District & Sessions Judge, Hatsingimari, South Salmara and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1832/A Shri Samrat Jyoti Bora, Civil Judge (Jr. Div.) cum Judicial Magistrate First Class, Bajali is transferred and posted as Judicial Magistrate First Class, Dhubri, vice Shri Dimbeswar Roy transferred.

Shri Bora will hand over charge of his Court and office to the District & Sessions Judge, Bajali and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1833/A Smti Alisha Akhtar, Judicial Magistrate First Class, Udalguri is transferred and posted as Civil Judge, (Jr. Div.), Rangia, vice Smti Monmayuri Gogoi transferred.

Smti Akhtar will hand over charge of her Court and office to the Chief Judicial Magistrate, Udalguri and proceed to join her new assignment immediately.

9/2/24

No.HC.VII-08/2024/1834/A. Hon'ble the Chief Justice of Gauhati High Court in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Upam Kalita, an Officer in Grade-III, of Assam Judicial Service, presently working as Civil Judge (Jr. Div.) cum Judicial Magistrate First Class, Sarupathar, as Deputy Registrar (Recruitment-I), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the rules with effect from the date of assuming charge, vice Shri Kangkan Bhardwaj transferred.

Shri Kalita will hand over charge of his Court and office to the Sub-Divisional Judicial Magistrate (M), Sarupathar and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1835/A. Hon'ble the Chief Justice of Gauhati High Court in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Bhaskar Das, an Officer in Grade-III, of Assam Judicial Service, presently working as Judicial Magistrate First Class, Kamrup (M), as Deputy Registrar (Recruitment-II), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the rules with effect from the date of assuming charge, vice Shri Saumarjyoti Dutta transferred.

Shri Das will hand over charge of his Court and office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-08/2024/1836/A Smti Nabanita Buragohain, Judicial Magistrate First Class, Golaghat is transferred and posted as Judicial Magistrate First Class, Rangia, vice Smti Zafreena Begum already transferred.

Smti Buragohain will hand over charge of her Court and office to the Chief Judicial Magistrate, Golaghat and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1837/A Shri Nitesh Sharma, Civil Judge (Jr. Div.) No. 2, Dima Hasao, Haflong is transferred and posted as Civil Judge (Jr. Div.), No. 1, Nalbari, vice Smti Nabanita Kalita transferred.

Shri Sharma will hand over charge of his Court and office to the Senior most Judicial Officer available at the station i.e., Haflong and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1838/A Shri Haidar Ali, Civil Judge (Jr. Div.) No.1, Dhemaji is transferred and posted as Judicial Magistrate First Class, Bokajan, vice Shri Dharamchand Pareek transferred.

Shri Ali will hand over charge of his Court and office to the District & Sessions Judge, Dhemaji and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1839/A Shri Dimbeswar Roy, Judicial Magistrate First Class, Dhubri is transferred and posted as Judicial Magistrate First Class, Kamrup (M), vice Shri Bhaskar Das transferred.

Shri Roy will hand over charge of his Court and office to the Chief Judicial Magistrate Dhubri and proceed to join his new assignment immediately.

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No.HC.VII-08/2024/1840/A Smti Purabi Rahang, Civil Judge (Jr. Div.) No. 2, Sivsagar is transferred and posted as Judicial Magistrate First Class, Darrang, Mangaldoi, vice Shri Raj Sekhar Duara transferred.

Smti Rahang will hand over charge of her Court and office to the District and Sessions Judge, Sivasagar and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1841/A Shri Manash Pratim Bhuyan, Civil Judge (Jr. Div.) No. 2, Karbi Anglong, Diphu is transferred and posted as Civil Judge (Jr. Div), Bilasipara, vice Smti Dipika Sarma already transferred.

Shri Bhuyan will hand over charge of his Court and office to the District and Sessions Judge, Karbi Anglong, Diphu and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1842/A Shri Dhirendra Newar, Civil Judge (Jr. Div.) No. 2, Nalbari is transferred and posted as Civil Judge (Jr. Div.) cum Judicial Magistrate First Class, South Salmara, Hatsingimari, vice Shri Priyungchu Bordoloi transferred.

Shri Newar will hand over charge of his Court and office to the District and Sessions Judge, Nalbari and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1843/A Smti Chayanika Hazarika, Judicial Magistrate First Class, North Lakhimpur is transferred and posted as Civil Judge (Jr. Div.), cum Judicial Magistrate First Class, Bajali, vice Shri Samrat Jyoti Bora transferred.

Smti Hazarika will hand over charge of her Court and office to the Chief Judicial Magistrate, North Lakhimpur and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1844/A Smti Mayurakshi Bordoloi, JMFC, Chirang, Kajalgaon is transferred and posted as Civil Judge (Jr. Div.) No. 2, Nalbari, vice Shri Dhirendra Newar transferred.

Smti Bordoloi will hand over charge of her Court and office to the Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join her new assignment immediately.

No.HC.VII-08/2024/1845/A. In exercise of the power delegated to the High Court under the provision of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended upto date), the High Court is pleased to invest the following Civil Judge (Jr. Div.) with the power to try suits cognizable by the such Civil Court:-

- 1) Smti Mridusmita Sarkar.
- 2) Smti Chayanika Hazarika.
- 3) Smti Mayurakshi Bordoloi.

(The power is personal to the Officers concerned and may be exercised by them at any station.)

No.HC.VII-08/2024/1846/A. The following officers are not entitled to Travelling Allowance in the spirit of SR 241, Division XII of FR & SR as they are transferred on representation:-

- i) Shri Nogen Senabaya Deori.
- ii) Shri Lohit Kumar Saikia.
- iii) Smti Gitali Rabha.
- iv) Shri Anurag Jintoo Borah.
- v) Shri Dimbeswar Roy.

<u>No.HC.VII-08/2024/1847/A.</u> All the above named Officers are directed to hand over charge of their respective Courts and Offices on or before 31.03.2024 and to proceed to join their new assignments immediately.

By Order, Sd/- Utpal Rajkhowa, REGISTRAR (VIGILANCE)

Memo No. No.HC.VII-08/2024/ 1848-1970/A.

Dated 04.03.2024

Copy to:-

- **1.** The Director, Judicial Academy Assam, for information.
- **2.** The L.R. cum Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.

He is requested to take necessary steps for appointment of Smti Mridu Chanda Bordoloi with powers of District Judge and to invest powers of Additional District Judge to Shri Debashish Saikia.

He is also requested to invest the following officers with the powers of Civil Judge:- Judge:-

- a) Smti Sujata Dutta.
- b) Shri Ranjan Brahma.
- c) Shri Obang Mize.
- d) Smti Monalissa Das.
- e) Shri Hemanta Kumar Das.
- **3.** The Commissioner & Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati, he is requested to appoint Shri Pranjal Bora & Shri Lohit Kumar Saikia as Presiding Officer, Industrial Tribunal, Guwahati.
- **4.** The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
- **5.** The District and Sessions Judge,
- **6.** The Special Judge, CBI & NIA, Assam, Guwahati.
- 7. The Special Judge, Assam, Guwahati,
- **8.** The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
- 9. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar

Question 1

- **10.** The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
- 11. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati.
- **12.** The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon.
- 13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
- **14.** The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- **15.** The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to release the following officer from the post of District Legal Services Authority as per Notification:
 - a) Smti Sujata Dutta.
 - b) Shri Nayan Jyoti Sarma.
 - c) Shri Nayanjyoti Choudhury.
 - d) Shri Pritish Choudhury.
 - e) Shri Tarun Dey.
 - f) Shri Boloram Kshetri.
 - g) Smti Surajita Trivedy.
 - h) Smti Monica Missong.

He is also requested to appoint the following officers as Secretary, District Legal Services Authority as per Notification:

- a) Shri Shah Syed Ahadur Rahman.
- b) Smti Leena Doley.
- c) Smti Himakshi Thakuria Buragohain.
- d) Smti Nilakshi Lahkar.
- e) Shri Sumit Bhuyan.
- f) Shri Nirmal Kumar Laskar.
- g) Smti Munmee Neog.
- h) Smti Sabita Bharadwaj.

He is further requested to release the following officer from the post of Deputy Secretary, ASLSA as per Notification:

a. Shri Ranjan Brahma.

He is also requested to appoint the following officer as the Deputy Secretary, ASLSA as per Notification:

- a. Smti Pronita Morang.
- **16.** Shri Abubakkar Siddigue, District & Sessions Judge, Dima Hasao .
- 17. Shri Utpal Prasad, Principal Judge, Family Court, Barpeta.
- 18. Shri Debasish Bhattacharjee, Principal Judge, Family Court, Nalbari,
- 19. Shri Pranjal Bora, Member, MACT, Cachar.
- 20. Shri Darak Ullah, Member MACT No. 2, Guwahati.

- 21. Shri Abu Saleh Badrudduza Laskar, District & Sessions, Judge, Charaideo.
- 22. Shri Abdul Hakim, Member, MACT No. 3, Guwahati.
- 23. Shri Chatra Bhukhon Gogoi, District & Sessions Judge, Sonitpur, Tezpur.
- 24. Shri Sanjay Hazarika, District & Sessions Judge, Hailakandi.
- **25.** Shri Nogen Senabaya Deori, District & Sessions Judge, Majuli.
- 26. Smti Mallika Dutta, Member MACT, Amingaon.
- 27. Shri Syed Imdadur Rahman, District & Sessions Judge, South Salmara, Hatsingimari.
- 28. Shri Lohit Kumar Saikia, District & Sessions Judge, Sivsagar.
- **29.** Smti Mridu Chanda Bordoloi, Judge, Designated Court, Assam, Attached to Judicial Academy, Assam.
- **30.** Shri Jaspal Singh, Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur.
- 31. Smti Munmun B. Sarma, Addl. Sessions Judge cum Special Judge, POCSO, Amingaon.
- 32. Shri Subhabrata Dutta, Addl. District & Sessions Judge, Goalpara.
- 33. Smti Farhana Sultana, Addl. Sessions Judge cum Special Judge, POCSO, Nalbari,.
- **34.** Smti Rashmita Das, Addl. Sessions Judge cum Special Judge, POCSO, Lakhimpur, North Lakhimpur.
- 35. Smti Gitali Rabha, Addl. District & Sessions Judge No. 1, Nagaon.
- **36.** Smti Tasfia Hussain, Addl. District & Sessions Judge, Cachar, Silchar.
- 37. Shri Anil Kumar Basfor, Addl. District & Sessions Judge (FTC), Rangia, Kamrup.
- 38. Shri Anurag Jintoo Borah, Addl. District & Sessions Judge, Jorhat.
- **39.** Shri Debashish Saikia, Addl. District & Sessions Judge cum Special Judge, POCSO, Barpeta.
- **40.** Smti Audri Bhattacharyya, Addl. District & Sessions Judge cum Special Judge, POCSO, Kamrup (M), Guwahati.
- **41.** Shri Rajesh Kumar Todi, Addl. District & Sessions Judge, Margerita.
- **42.** Shri Sushil Kumar Kabra, Addl. District & Sessions Judge, Dibrugarh.
- **43.** Shri Nishanta Goswami, Addl. District & Sessions Judge No. 3, Guwahati.
- **44.** Shri Narayan Kuri, Addl. District & Sessions Judge, Barpeta.
- **45.** Smti Rini Bharali, Addl. District & Sessions Judge, Karbi Anglong, Diphu.
- **46.** Smti Manju Bordoloi, Addl. District & Sessions Judge No. 4, Guwahati.
- **47.** Shri Mridul Kumar Saikia, Addl. District & Sessions Judge, FTC, Sivasagar.
- **48.** Shri Mukul Chetia, Addl. District & Sessions Judge, Bilasipara.
- **49.** Smti Ranjita Agarwalla, Addl. District & Sessions Judge, Udalguri.
- **50.** Smti Monmee Sarma, Addl. District & Sessions Judge, Baksa.
- **51.** Smti Mamta Bhadani, Addl. Sessions Judge cum Special Judge, POCSO, Dhubri.
- **52.** The Joint Secretary, Judicial Department, Government of Assam
- **53.** The Joint Registrar (_______), Gauhati High Court, Guwahati.
- **54.** The Chief Judicial Magistrate,
- **55.** Shri Shah Syed Ahadur Rahman, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Udalquri.
- **56.** Shri Rana Dutta, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Darrang.
- **57.** Smti Sujata Dutta, Secretary, DLSA, Kamrup (M), Guwahati.
- **58.** Shri Nayan Jyoti Sarma, Secretary, DLSA, Golaghat.
- **59.** Smti Leena Doley, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Tinsukia.
- **60.** Shri Ajoy Kr. Basumatary, Chief Judicial Magistrate, Dhubri.

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- 61. Shri Ranjan Brahma, Deputy Secretary, ASLSA, Assam.
- **62.** Shri Obang Mize, Counsellor, Family Court No. 1, Kamrup (M).
- **63.** Smti Pronita Morang, Chief Judicial Magistrate, Karbi Anglong, Diphu.
- **64.** Smti Himakshi Thakuria Buragohain, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Baksa.
- 65. Smti Nilakshi Lahkar, Chief Judicial Magistrate, Bongaigaon.
- 66. Smti Monalissa Das, Chief Judicial Magistrate, Dibrugarh.
- 67. Shri Bidyut Medhi, Joint Secretary to the Govt. of Assam, Judicial Department, Dispur.
- **68.** Shri Hemanta Kr. Das, Chief Judicial Magistrate, Morigaon.
- 69. Shri Chinmoy Barua, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Nagaon.
- **70.** Smti Jayashree Bora, Civil Judge (Sr. Div.) & Assistant Sessions Judge, No.3, Kamrup (M), Guwahati.
- 71. Shri Nayanjyoti Choudhury, Secretary, DLSA, Udalguri.
- 72. Shri Pritish Choudhury, Secretary, DLSA, Sonitpur, Tezpur.
- 73. Shri Tarun Dey, Secretary, DLSA, Bongaigaon.
- 74. Shri Sumit Bhuyan, Addl. Chief Judicial Magistrate, Bongaigaon.
- 75. Shri Sandeep Kaushik, Addl. Chief Judicial Magistrate, Nagaon.
- 76. Shri Lohit Kumar Sarmah, Addl. Chief Judicial Magistrate, Karimganj.
- 77. Shri Boloram Kshetri, Secretary, DLSA, Kokrajhar.
- **78.** Shri Nirmal Kr. Laskar, Addl. Chief Judicial Magistrate, Cachar.
- 79. Shri Saptarshi Garg, Joint Registrar (Vigilance), Gauhati High Court, Guwahati.
- 80. Smti Munmee Neog, Addl. Chief Judicial Magistrate, Kokrajhar.
- 81. Shri Achyutananda Saikia, Addl. Chief Judicial Magistrate, Baksa.
- **82.** Smti Shalma Azaz, Addl. Chief Judicial Magistrate, Golaghat.
- 83. Smti Surajita Trivedy, Secretary, DLSA, Dhemaji.
- **84.** Smti Sabita Bharadwaj, Addl. Chief Judicial Magistrate, Udalguri.
- **85.** Smti Monica Missong, Secretary, DLSA, Nagaon.
- **86.** Shri Saumarjyoti Dutta, Deputy Registrar (Recrutiment-II), Gauhati High Court, Guwahati.
- 87. Shri Kaustuvmani Goswami, Deputy Registrar (Bench), Gauhati High Court, Guwahati.
- 88. Shri Kangkan Bhardwaj, Deputy Registrar (Recrutiment-I), Gauhati High Court.
- 89. Smti Jahnobi Hazarika, SDJM (S) No. 1, Kamrup (M), Guwahati.
- 90. Shri Navneet Kashyap, SDJM (S) No. 2, Kamrup (M).
- 91. Shri Pronab Kr. Nath, SDJM (S), Darrang.
- 92. Smti Rupashree Deb, SDJM (S), Jorhat.
- 93. Smti Sibani Dutta, SDJM (S), Morigaon.
- **94.** Smti Sparsita Garg, SDJM (S), North Lakhimpur.
- 95. Smti Sukanya Gogoi, Civil Judge (Jr. Div) No. 1, Darrang, Mongoldoi.
- **96.** Shri Saptarshi Das, Civil Judge (Jr. Div) No. 5, Kamrup (M)
- 97. Smti Monmayuri Gogoi, Civil Judge, (Jr. Div.), Rangia.
- 98. Shri Dharamchand Pareek, JMFC, Bokajan.
- **99.** Shri Raj Shekhar Duara, JMFC, Darrang, Mangaldoi.
- 100. Shri Pranjit Hazarika, Special Judicial Magistrate, 1st Class, Kamrup (M), Guwahati.
- 101. Smti Nabanita Kalita, Civil Judge, (Jr. Div.), No. 1, Nalbari.
- 102. Smti Mridusmita Sarkar, JMFC, Sivasagar.

- 103. Shri Rupam Saikia, Civil Judge (Jr. Div.), cum JMFC, Bokakhat.
- **104.** Shri Priyungchu Bordoloi, Civil Judge (Jr. Div.), cum JMFC, Hatsingimari, South Salmara.
- **105.** Shri Samrat Jyoti Bora, Civil Judge (Jr. Div.), cum JMFC, Bajali.
- **106.** Smti Alisha Akhtar, JMFC, Udalguri.
- **107.** Shri Upam Kalita, Civil Judge (Jr. Div.), cum JMFC, Sarupathar.
- 108. Shri Bhaskar Das, JMFC, Kamrup (M).
- 109. Smti Nabanita Buragohain, JMFC, Golaghat.
- 110. Shri Nitesh Sharma, Civil Judge (Jr. Div.) No. 2, Dima Hasao, Haflong.
- 111. Shri Haidar Ali, Civil Judge (Jr. Div.) No.1, Dhemaji .
- **112.** Shri Dimbeswar Roy, JMFC, Dhubri.
- 113. Smti Purabi Rahang, Civil Judge (Jr. Div.) No. 2, Sivsagar.
- 114. Shri Manash Pratim Bhuyan, Civil Judge (Jr. Div.) No. 2, Karbi Anglong, Diphu.
- 115. Shri Dhirendra Newar, Civil Judge (Jr. Div.) No. 2, Nalbari.
- **116.** Smti Chayanika Hazarika, JMFC, North Lakhimpur.
- **117.** Smti Mayurakshi Bordoloi, JMFC, Chirang, Kajalgaon.
- 118. The Joint Secretary, Judicial Department, Government of Assam
- **119.** The Private Secretary to Hon'ble Mr. Justice ______, Gauhati High Court, Guwahati
- **120.** The Administrative Officer (J) (), Gauhati High Court, Guwahati
- **121.** The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
- **122.** The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
- **123.** The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

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